

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:982
ANSWERED ON:28.11.2006
IMPORT OF CONSUMER GOODS
Rana Shri Kashi Ram;Yadav Shri Giridhari

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has taken any decision to grant permission to import certain consumer goods;
- (b) if so, the reasons therefor;
- (c) whether the Government has imposed any terms and conditions for such imports;
- (d) if so, the details thereof and its likely impact on domestic production and small scale industries; and
- (e) the reaction of the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JAIRAM RAMESH)

(a)to(e) : India has been following a continuous policy of removal of Quantitative Restrictions on imports since 1991. India removed all quantitative restrictions on imports except those necessitated, inter alia, on grounds of health, security, public morals and environment in the year 2001. All imports in the country are subject to applicable customs duty. Such imports are being closely monitored by the Government and the Government resorts to suitable corrective measures as and when required.